

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP (HC) /CAA/18, 19, 20, 21/2017  
NAME OF THE TRANSFEROR : SRI SATHU AGRO FARMS PVT LTD  
ARUPPUKOTTAI BRICKS WORKS & BUILDING  
CONSTRUCTIONS PVT LTD,  
SRI VAIGAI TRANSPORTS PVT LTD  
NAME OF THE TRANSFERRE : SHRI GOVINDARAJA TEXTILES PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1	VISHA VESIT	A-C-S for all the Applicants, under	
2	SRI VARSHINI for V. Mahesh & Associates	Counsel for the Petitioner's	<u>Sri Varshini</u>

ORDER

Heard the PCS representing the applicant. Order is reserved.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)